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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.66/BB/2017	-	Admission	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VARJAN AHZUWALIA 9987067012	?	
	BC THIRUVENGADAM & MANIK B.T for them & them	Advocate for the respondent	 

counsel for petitioner is present. M/s. Thiru & Thiru, Advocates undertake to file vakalat for respondent company. Petitioner Company is directed to serve copy of the petition on the counsel for respondent.

He has to file vakalat as well as objections by 28.08.2017. No further adjournment will be given.


MEMBER (J)


MEMBER (T)